

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:3145  
ANSWERED ON:07.08.2015  
Financial Sanction for HPT  
Shetti Shri Raju alias Devappa Anna

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Government is aware that the financial sanction was issued to establish Very High Frequency (VHF TV), High Powered Transmission (HPT) of 10kw capacity in Kolhapur during the tenth five year plan;
- (b) if so, the details thereof and the reasons for not starting the work; and
- (c) the time by which the above work is likely to be started?

**Answer**

THE MINISTER OF FINANCE; MINISTER OF CORPORATE AFFAIRS; AND MINISTER OF INFORMATION AND BROADCASTING  
(SHRI ARUN JAITLEY)

(a) to (c) Prasar Bharati has informed that the project for establishment of 10KW VHF High Power Transmitter (HPT) at Kolhapur in Maharashtra was approved as part of 10th Plan schemes. However, in a meeting held in December 2003 for finalization of Annual Plan 2004-05, Planning Commission directed that no new transmitter projects need to be set up, including those projects which had been approved, as analogue TV transmission is out of vogue.

In view of multi channel TV coverage having been provided in the entire country through Doordarshan's free to air DTH service, setting up of new transmitters is not envisaged except for a few in border areas. It is possible to receive DTH signals anywhere in the country, including Kolhapur, with the help of small sized dish receiving unit.

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